RAJYA SABHA

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Tuesday, the 1st August, 2000/10 Sravana, 1922 (Saka)

The House met at eleven of the clock Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

बिहार में यात्री निवासों का निर्माण

- *121. **डा॰ कुम कुम रायः** क्या पर्यटन और संस्कृति मंत्री यह बताने की कृपा करेंगे किः
- (क) क्या सरकार ने विगत तीन वर्षों के दौरान बिहार में पर्यटक-स्थलों पर यात्री निवासों के निर्माण हेतु कोई विस्तृत कार्य-योजना तैयार की है;
 - (ख) यदि हां, तो इस संबंध में स्थल-वार ब्यौरा क्या है; और
- (ग) इस अवधि में कुल कितनी राशि निर्धारित की गई और वास्तव में कितनी राशि जारी और खर्च की गई तथा उसका वर्ष-वार और परियोजना-वार ब्यौरा क्या है?

पर्यटन और संस्कृति मंत्री (श्री अनन्त कुमार): (क) से (ग) एक विवरण सभा पटल पर रख दिया गया है।

विषरण

(क) से (ग) पर्यटक स्थलों का विकास मुख्यतया राज्य सरकारों / संघ राज्य क्षेत्र प्रशासनों द्वारा किया जाता है। तथापि, पर्यटन विभाग प्रत्येक वर्ष, राज्य सरकारों को, उनके द्वारा अनुसंशित तथा उनके परामर्श से तदनुसार प्राथमिकता प्रदत्त पर्यटन परियोजनाओं के लिए वित्तीय सहायता प्रदान करता है। पिछले तीन वर्षों के दौरान आवास इकाइयों के लिए बिहार को प्रदान की गई वित्तीय सहायता के ब्योरे निम्न प्रकार हैं:—

RAJYA SABHA

(लाख रुपयों में)

क्रम संख्या	परियोजना	स्वीकृत राशि	अवमुक्त राशि
1997-	1998		
1.	रक्सौल में पर्यटक परिसर का निर्माण	45.00	13.50
2.	वैशाली में पर्यटक परिसर 🕪 निर्माण	44.00	14.00
3.	भागलपुर में पर्यटक परिसर का निर्माण	35.00	11.00
1998-	1999		
4.	औरंगाबाद में पर्यटक परिसर का निर्माण	25.00	07.50
5.	धनबाद में होटल रत्न विहार का नवीकरण	25.00	07.50
6.	सिधेश्वर स्थान जिला मधेपुरा में यात्रिका का निर्माण	19.39	06.00
7.	रांची में होटल बिरसा विहार का नवीकरण	20.00	06.00
19 99 -:	2000		
8.	होटल कोटिल्य विहार, पटना का नवीकरण	08.06	02.50
9.	मधुवन में यात्रिका का निर्माण	41.65	04.50

[1 August, 2000] RAJYA SABHA

Construction of Yatri Niwases in Bihar

- *121. SHRIMATI KUM KUM RAI: Will the Minister of TOURISM AND CULTURE be pleased to state;
- (a) whether Government have chalked out any comprehensive action plan to construct "Yatri Niwas" at tourist locations in Bihar during the last three years:
 - (b) if so, the location-wise details thereof; and
- (c) the total amount of funds earmarked during the above period and the amount actually released and spent alongwith yearwise and project-wise details thereof?

THE MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR): (a) to (c) A Statement is laid on the Table of the House.

Statement

(c) Development of tourist places is primarily State Governments/Union undertaken bν the Territory Administrations. Department of Tourism, however, provides financial assistance to State Governments for tourism projects recommended by them and accordingly prioritised in consultation with them every year. The details of financial assistance provided to Bihar for accommodation units during the last three years are as under:-

(Rs. in Lakhs)

S.No	. Project	Amount sanctioned	Amount released			
1997	1997-98					
1.	Construction of Tourist Complex at Raxaul	45.00	13.50			
2.	Construction of Tourist Complex at Vaishali	44.00	14.00			
3.	Construction of Tourist Complex at Bhagalpur	35.00	11.00			

Original notice of the question was received in Hindi.

S.No.	Project	Amount sanctioned	Amount released
	1998-99		
4.	Construction of Tourist Complex at Aurangabad	25.00	07.50
5.	Renovation of Hotel Ratna Vihar at Dhanbad	25.00	07.50
6.	Construction of Yatrika at Singheshwar Asthan, District Madhepura	19.39	06.00
7.	Renovation of Hotel Birsa Vihar at Ranchi	20.00	06.00
	1999-2000		
8.	Renovation of Hotel Kautilya Vihar, Patna	08.06	02.50
9.	Construction of Yatrika at Madhuban	41.65	04.50

डा॰ कुम कुम राय: माननीय सभापित महोदय, माननीय मंत्री जी ने पूछे गये प्रश्न के शब्दों पर शायद गौर नहीं किया। मैंने प्रश्न में विस्तृत कार्य योजना, कंप्रेहेंसिव कार्य योजना के विषय में पूछा था। रक्सौल, वैशाली, भागलपुर पर्यटक स्थलों से मेरा तात्पर्य मात्र रहने के लिए उपस्कर सहित भवन मात्र के निर्माण से नहीं था। पर्यटक हमारे देश को विदेशी मुद्रा देते हैं और बिहार में पौराणिक और प्रागैतिहासिक काल के महत्वपूर्ण स्थलों के कारण अंतर्राष्ट्रीय स्तर के पर्यटकों को आकर्षित करने के लिए आवश्यक है कि इन पर्यटन स्थलों पर यात्री निवासों में आधुनिकतम सुविधाएं जैसे कंप्यूटर, ई-मेल, इंटरनेट की सुविधाएं होनी चाहियें। इसके इलावा आडियो विज्यल जो प्रदर्शन होते हैं, इन सब से हमारे पर्यटक आकर्षित होते हैं और सुविधायुक्त यात्री निवासों में उन्हें आराम से रहने की सुविधाएं मिलती हैं। तो मेरा प्रश्न है कि इन पर्यटन स्थलों में आपके द्वारा बनाए जा रहे यात्री निवासों में क्या यह सब सुविधाएं मुहैया की जा रही हैं?

SHRI ANANTH KUMAR: Actually this question does not relate to the main question.

डा॰ कुम कुम राय: इन यात्री निवासों को क्या आप इन सारी सुविधाओं से युक्त करना बाहते हैं?

MR. CHAIRMAN: That is a good suggestion and the hon. Minister will keep that in view.

SHRI ANANTH KUMAR: Sir, you see the question. She wants to know whether all these facilities of internet, e-mail and all things are available in the Yatri Niwases or not. Actually, the

question she has put is whether there is a comprehensive plan to build Yatri Niwases in various destinations of Bihar. Therefore, these are two different questions.

डा॰ कुम कुम रायः सभापति महोदय, जो निर्धारित ग्रशि है 45 लाख, 44 लाख या 35 लाख क्या इस ग्रशि से यह सारी सुविधाएं उपलब्ध की जा सकती हैं? यह तो बहुत छोटी सी ग्रशि है, मामूली ग्रशि है, इससे तो एक फ्लेट बन सकता है। अंतर्ग्रष्ट्रीय स्तर के हमारे पर्यटकों को लुभाने के लिए उन यात्री निवासों में इन सारी सुविधाओं के लिए यह ग्रशि तो बिल्कुल नहीं के बगबर है। (व्यवधान)

श्री संघ प्रिय गौतमः एक साम्यवादी सदस्य ने धर्म से संबंधित सवाल पूछा है इसलिए इसका उत्तर भी उसी प्रकार का आना चाहिये।

डा॰ कुम कुम रायः यह सच्चाई है कि हमारे यहां बौद्ध धर्म, भगवान महावीर, भगवान बुद्ध और तख्त हरमन्दिर साहब है। हमारे बिहार में पर्यटन स्थलों की भरभार है लेकिन यदि इन तमाम सुविधाओं से युक्त हमारे यात्री निवास सरकार द्वारा बना दिये जाएं तो हमारे बिहार में अंतर्राष्ट्रीय स्तर के पर्यटक हर साल आएंगे और इससे हमें विदेशी मुद्रा मिलेगी, राजस्व में बढ़ोत्तरी होगी। इसलिए मेरा प्रश्न यह है कि क्या विस्तृत कार्य योजना में जो 45 लाख, 35 लाख, 8 लाख की राश बताई गई है, क्या इस राश से यह सारी सुविधाएं पर्यटन स्थलों में मुहैया की जा सकती है?

SHRI ANANTH KUMAR: Sir, usually, two types of accommodations are built. They are: Yatri Niwases and Yatrikas. Yatrikas are dormitory type of accommodations. They are for the very ordinary tourists who visit these places and they are being constructed at a cost of Rs. 25 to 30 lakhs. Regarding yatri niwases, it is not only a dormitory type of accommodation, but it is a comparatively better type of accommodation having single occupancy and double occupancy. For that, nearly Rs. 60 to 65 lakhs of project cost is allocated. And as far as the question of providing internet and other facilities is concerned, I don't think it is so costly. Even that can be accommodated in this. I welcome the suggestion and we will incorporate that.

श्री एस॰एस॰ अहलुवालियाः समापति महोदय, मैं आपके माध्यम से मंत्री जी से जानना चाहता हूं कि हम इस वर्ष खालसा पंथ का तीन सौवां साल मना रहे हैं...(व्यवधान)

MR. CHAIRMAN: This question is regarding Bihar only.

SHRI S.S. AHLUWALIA: Sir, I am coming to that.

(interruptions) Sir, You hear me. The founder of Khalsa Panth, Shri Guru Gobind Singh Maharaj, was born in Patna Sahib. और जो ब्योरा दिया गया है 1997 से लेकर 2000 तक का या इसके पहले भी पटना साहब से सिख यात्रियों के लिए या सिख धर्म के यात्रियों के लिए या प्रशंसकों के लिए भी, टी॰एन॰ चतुर्वेदी साहब कह रहे हैं—वहां पर आज तक किसी भी यात्री निवास का निर्माण नहीं किया गया है। क्या केंद्रीय सरकार सिख धर्म के पीठस्थान पटना साहब के लिए, जैन धर्म के पीठस्थान पावा पीर के लिए, बौद्धधर्म के पीठस्थान बोधगया के लिए हिन्दू धर्म के पीठस्थान वैद्यनाथ धाम के लिए यात्री निवासों का निर्माण वृहत्तर रूप में करने की कोई योजना बना रही है?

SHRI ANANTH KUMAR: Sir, the project has to be proposed by the State Government, If Mr. Ahluwalia takes special interest and initiates such projects in Bihar, we will be more than ready to take them up.

श्री नागेन्द्र नाथ ओझा: चेयरमैन सर, जो सैंक्शंड अमाउंट और रिलीज्ड अमाउंट दर्शाया गया है, क्या मंत्री जी बतलाएंगे कि जो कंस्ट्रक्शन का काम 45 लाख रुपए में होने वाला है उसमें 13 लाख रुपए ही रिलीज करने का क्या औचित्य है और जो भी अमाउंट रिलीज किया गया है क्या यह जानकारी है कि यह राशि, भी खर्च की गयी है? इसके अलावा जो राश बचती है वह कब तक रिलीज होगी?

SHRI ANANTH KUMAR: Sir, the performance of Bihar Government in this regard is not very satisfactory. During the Seventh Plan period, 23 projects costing Rs. 381 lakhs were allocated scheme like Bihar. The is this. as we get the project report with the land records as also other estimates, 30% of the total project cost is released. Then they start construction, and, after coming up to the plinth or some level, they send a utilisation certificate in respect of that 30%. Then we allocate another 50%. After spending that 50%, again, they have to send us the utilisation certificate in respect of that 50%. Lastly, the rest of the amount, i.e. 20%, is given. But unfortunately in Bihar, during both the Eighth Plan and the Ninth Plan, though we have given Rs. 941 lakhs for various projects, only Rs. 3.81 lakhs could be released. This is because they did not send us the utilisation certificate for any of the projects, even for the first phase also, since 1997. Then, out of 50 central projects that have been sanctioned for the State of Bihar, 42 are incomplete. During the period 1990-2000,

the Union Government had sanctioned 50 projects, and 42 are incomplete—incomplete not to 70%, not up to 80% but up to 30%.

श्री रामदेव भंडारी: सभापित महोदय, अभी मंत्री जी कह रहे थे कि बिहार में समय पर पैसा खर्च नहीं होता है। ये पैसे देते ही हैं वैसे समय में जब खर्च करने का समय ही नहीं मिलता है। जब साल का अंत होता है तब ये पैसा देते हैं और कहते हैं खर्च नहीं होता है। ऐसी बात नहीं है महोदय कि अगर समय पर पैसा देंगे तो बिहार सरकार समय पर खर्च नहीं करेगी। महोदय, मैं मधुबनी जिला से आता हूं और इसमें एक यात्रिका का निर्माण होना है। सभापित जी, आप जानते हैं कि मधुबनी—मिथिला पेंटिंग जिसको मधुबनी पेंटिंग भी कहते हैं—उसके लिए प्रसिद्ध है और राष्ट्रीय ही नहीं अंतर्राष्ट्रीय स्तर पर भी इसकी प्रसिद्ध फैल चुकी है। अब देखिए इन्होंने एक यात्रिका मधुबनी में सैंक्शन किया 41.65 लाख का और रिलीज किया 4.50 लाख। यह दाल में नमक के बराबर 4.50 लाख दिया है। अब ऐसे में सरकार का यह कहना कि बिहार सरकार पैसा नहीं खर्च करती है मैं समझता हूं कि यह उचित नहीं है। मैं सरकार से जानना चाहता हूं कि 41.65 लाख एमाउंट जो सैंक्शंड है इसमें से 4.50 लाख देने का क्या तुक है? मंत्री जी अभी 30 परसेंट की बात कर रहे थे, तो फिर यह देने का तुक क्या है और साथ ही इस संबंध में मंत्री जी यह भी बताएं कि वह और एमाउंट कब देने जा रहे हैं?

SHRI ANANTH KUMAR: Sir, the hon. Member has forgotten that it is not a question of just one financial year. It has been so far the last ten years. If you see the figures, in none of these years, the amount released has been fully spent by them, and moreover, no utilisation certificate has been sent to the Central Government for the amount spent. Why, for nine years, the money remained unspent, and no utilisation certificate has been sent to the Union Government? Secondly, regarding this Yatri Niwas at Madhubani, we have sanctioned Rs. 41.65 lakhs, but we have released Rs. 4.5 lakhs. But even for this amount, there is no utilisation certificate. If the State Government of Bihar sends the utilisation certificate tomorrow, Sir, I assure the House, the day-after-tomorrow, the tranche of amount would be released.

SHRI VEN'BLE DHAMMAVIRIYO: Sir, my first question is regarding Vaishali. As we all know, Vaishali is the birth-place of democracy Republic and, Sir, it is because of democracy we are here. Sir, thousands and thousands of Buddhists, not only from India but from all over the world, come to Vaishali to pay their respects to Buddha and get inspiration from his teachings. But, Sir, in spite of 50

years of Independence, the Government of India has not provided any guest house/Tourist Bungalows there. Sir, there are some small PWD bunglows which had been built by the State Government. I must say that it is very shameful to the whole nation that when tourists and dignitaries come there from all over the world, they find that there is no place for even sipping a cup of tea. Sir, the hon. Minister has allocated only Rs. 4.5 lakhs, but is it possible to build any guest house with this amount? I request the Hon. Minister to kindly make arrangements for providing guest houses there in order to accommodate the foreign tourists, especially the Japanese people, those who are coming and spending lakhs and lakhs of U.S. dollars, so that the importance of Vaishali is shown.

My next question is about Nalanda, the ancient Nalanda. Sir, Pandit Jawaharlal Nehru had been kind enough to help us in constructing the Nava Nalanda Maha Vihara, the first graduate institute where more than 300 foreign students come from Thailand and Japan for the study of Indian culture. But there is no place for them to stay there. Moreover, the hon. Minister has appointed such a person as Director there who does not know the a,b,c,d of teaching, who has no knowledge of teaching, who has no experience. As a result of this, all the scholars are leaving. How is he taking classes for M.A.? How can be conduct research work? A person who is a Proof Reader in our institute has been appointed as a Director. Sir, what message would go to the outside world of Buddhist countries? Previously, Huen-t-Sang came to study there, but now, who will come there to study? My third question is that Budh Gaya is a place of international fame. No budget has been earmarked for construction of guest houses there. Both Gava is completely dependent on foreign monasteries. Japan, Thailand, Vietnam and Korea have constructed their own monasteries. We request them to accommodate foreign dignitaries there. What provision has the Minister made to revive this cultural heritage of this country?

SHRI ANANTH KUMAR: Sir, I request the indulgence of the hon. Member to get the utilisation certificate for whatever amount we have given to have a tourist complex at Vaishali, which has not been constructed even by 30 per cent. We have allocated Rs. 44 lakhs, and we have released Rs. 14.00 lakhs. We have not yet received the

utilisation certificate. If he can use his best offices with the State Government and get us the utilisation certificate, there will be a very good tourist complex of the Yatri Niwas there.

His second supplementary pertains to the zero hour. Therefore, I cannot reply to that.

Regarding the Nalanda Mahavidyalaya, ...

SHRI PRANAB MUKHERJEE: Sir, I would like to seek your indulgence. Yesterday also, one Minister said that the supplementary did not arise out of the question. Who has to decide about it? Has the Chair to decide about it or has the Minister to decide about it? He has made a specific allegation in regard to the qualification of the Director Nalanda Mahavidyalaya. If the Minister does not have that information, he can say that he will collect the information and furnish it. When you have not ruled the supplementary out as not arising out of the question, how can the Minister sit on judgement? ... (Interruptions) ...

SHRI ANANTH KUMAR: Sir, I request the veteran parliamentarian ... (Interruptions) ...

SHR1 MD. SALIM: Sir, the Minister is also saying that the supplementary pertains to the zero hour: Sir, you have no work now! They will decide about the zero hour also!

SHRI ANANTH KUMAR: Sir, I request your guidance on this.

SHRI T.N. CHATURVEDI: If the Member has not given notice in writing, the question does not arise. That is all.

SHRI PRANAB MUKHERJEE: If the Minister is not prepared and says that he will require notice, he is perfectly entitled to do that. But he cannot make a comment that the matter pertains to the zero hour. This is my submission. ... (Interruptions) ...

SHRI VEN'BLE DHAMMAVIRIYO: The person appointed as the Director or the Vice-Chancellor of this institute of international fame does not have the experience of a lecturer or a teacher even.

MR. CHAIRMAN: Hon. Member, this question is regarding Yatri Niwases. Your question is very important. I think you will

definitely give a separate notice for this and the Minister will reply to it. If it refers to the Ministry of Human Resource Development, it will go to that Minister. ... (Interruptions) ...

That is all right. What you are saying is correct. It is a very important place. Everything should be there. Your supplementary was about appointment of a teacher who teaches. This question is regarding Yatri Niwases, not about educational institutions. Your question should go not to him but to another Minister.

SHRI VEN'BLE DHAMMA VIRIYO: This is connected with the Ministry of Culture. This is under his Ministry.

MR. CHAIRMAN: This is a question on tourism. Shri Ravi Shankar Prasad.

SHRI RAVI SHANKAR PRASAD: Sir, I have to ask of the hon. Minister whether the Government of India has sent any reminder to the State of Bihar asking it to send the utilisation certifications in respect of the allocations already made. Nalanda, Bodh Gaya and Rajgir are areas of great Buddhist cultural heritage. So, my question is whether the hon. Minister has received any proposal from the State Government for the upgradation of these three great centres of Buddhist heritage.

SHRI ANANTH KUMAR: My answer to part (a) of the question of the hon. Member is that we have sent reminders to State Governments regarding procuring utilisation certificates for unfinished projects.

Part (b) of his question is regarding development of Buddhist circuits. We have got OECF funding to the tune of Rs. 251 crores. The money is spent at various points for various upgradation projects like infrastructure, lighting, sewage and all that.